

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.335/07**

**Thursday this the 30<sup>th</sup> day of October 2008**

**C O R A M :**

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER  
HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

M.Manikandan,  
Watchman,  
Small Enterpreneur Promotion  
Training Institute, Thiruvalla.  
Residing at Manikandalayam,  
Kizhayoor P.O., Ottappalam.

...Applicant

(By Advocate Mr.Harisharma M)

**Versus**

1. Union of India represented by the Secretary,  
Ministry of Industries, Nirman Bhavan,  
A Wing, New Delhi.
2. Director,  
Small Industries Service Institute,  
Ministry of Industries, Nirman Bhavan,  
A Wing, New Delhi.

...Respondents

(By Advocate Mr.Varghese P Thomas,ACGSC)

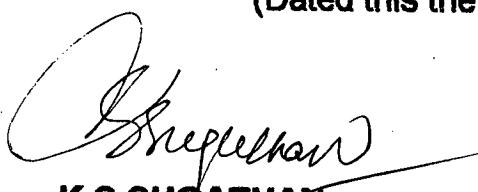
This application having been heard on 30<sup>th</sup> October 2008 the Tribunal  
on the same day delivered the following :-

**OR D E R**

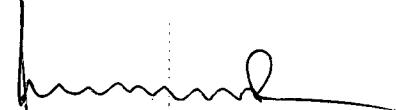
**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER**

When the matter came up for hearing today, learned counsel  
Ms.Heera, on behalf of the applicant has requested for permission to  
withdraw this O.A. Permission granted. The O.A is, accordingly,  
dismissed as withdrawn. There shall be no order as to costs.

(Dated this the 30<sup>th</sup> day of October 2008)

  
**K.S.SUGATHAN  
ADMINISTRATIVE MEMBER**

asp.

  
**GEORGE PARACKEN  
JUDICIAL MEMBER**